

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 126/2023

SHARIQ AHMED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.23432/2023-EXEMPTION FROM FILING O.T. )

Date : 13-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mrs. Vibha Datta Makhija, Sr. Adv.  
Mr. Shariq Ahmed, Adv.  
Mr. Tariq Ahmed, Adv.  
Mr. Karan Mangain, Adv.  
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Mr. Vikramjit Banerjee, ASG

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice to the Union of India returnable on 27 February 2023.
- 2 We request the Attorney General for India to assist the Court.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR